

Immediate

No.31/1/2023-EO(SM.II)-02
Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training
Secretariat of the Appointments Committee of the Cabinet

North Block, New Delhi
30.06.2023

The Appointments Committee of the Cabinet has approved re-appointment of the following Law Officers, with effect from the date mentioned against their names, for a further term of three years, or until further orders, whichever is earlier:

Sl. No.	Name of the Law Officer (Shri/Ms.)	Designation	Date of re-appointment
1.	Chetan Sharma	Additional SGI (High Court of Delhi)	01.07.2023
2.	Satya Pal Jain	Additional SGI (Punjab & Haryana High Court)	01.07.2023
3.	Devang Girish Vyas	Additional SGI (High Court of Gujarat)	30.06.2023
4.	Dr. Krishna Nandan Singh	Additional SGI (High Court of Patna)	01.07.2023



(Arvind Thakur)
Under Secretary (EO-SM.II)
Tel. 2309 3913

Department of Legal Affairs,
(Shri Niten Chandra, Secretary),
Shastri Bhawan, New Delhi.

Copy forwarded for information to:

1. Prime Minister's Office (Shri Hrisheekesh Arvind Modak, Director).
2. Cabinet Secretariat (Ms. Kavita Singh, Joint Secretary) w.r.t. Cabinet Secretariat's Communication No.08/03/2018-CS(A) dated 30.06.2023.
3. Guard File.



(Arvind Thakur)
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